NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/576/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. Kumargal R Chopsa Coursel for Coporate Dobton
Caroleop Kumar

ORDER

Counsel for petitioner present. Counsel for respondent present. It is stated that an IRP has been appointed in another matter by the Division Bench wherein the respondent is one and the same. Both the counsel sought time for placing the copy of the said order. Time extended at request. Put up on 20.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)